

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 168 of 2013 &
IA No. 241 of 2013**

Dated : 6th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

M/s. Bansal Alloys & Metals (P) Ltd. & Ors.Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s): Mr. Aalok Jagga
Counsel for the Respondent(s): Ms. Jacklin Paul for
Mr. Sakesh Kumar

ORDER

It is represented that affidavit of service is being filed today in the Registry.

Ms. Jacklin Paul appearing on behalf of Mr. Sakesh Kumar undertakes to file Vakalatnama on behalf of Respondent No.1 within one week and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 27.09.2013 after serving copy on the other side.

Post the matter on **27.09.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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